

1965	1824	3
1966	2053	28
1967	1926	156

(e) Nil.

Brick Shortage in Chandigarh

5229. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state the steps taken by the Administration of the Chandigarh Union Territory to remove the brick shortage in Chandigarh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): At present, in the Territory, there are 9 Government brick kilns and 3 private brick kilns. To meet the requirement of plot holders in the Territory, the following steps have been taken by the Chandigarh Administration:-

- (i) In addition to existing three private brick kilns necessary permission has been accorded to three private parties who applied for the grant of licences for the installation of brick kilns in the Territory. Necessary encouragement is being afforded to all the private parties who are interested in the installation of brick kilns.
- (ii) At the request of Chandigarh Administration the Punjab Government who had previously introduced permit system for the supply of bricks has since withdrawn it. This has helped to a great extent in meeting the requirements of bricks in Chandigarh.

Sale of Plots in Chandigarh on Concessional Rates

5230. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether it is a fact that plots of lands for construction of houses have been allotted in Chandigarh to highly paid engineers and doctors on concessional rates; and

(b) whether there is any plan or proposal to allot such pieces of lands to Government employees and teachers of colleges and schools also ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. Plots have not been allotted to engineers and doctors on concessional rates.

(b) There is a proposal to consider requests of :-

- (i) Professors and teachers of educational institutions at Chandigarh who have made a significant contribution in respect of their subjects;
- (ii) Teachers who have won National or State awards;
- (iii) Staff engaged in land scaping and Class IV Government Servants of the Capital Project who have worked in the Project since long.

Non-Payment by Punjab and Haryana of their share to Punjab University

5231. SHRI SHRI CHAND GOYAL : Will the Minister of EDUCATION be pleased to state :

(a) Whether it is a fact that the Punjab and Haryana Governments have not paid their part of the share to the Punjab University at Chandigarh; and

(b) whether the non-payment has created a difficult financial position for the University, which finds it difficult to pay regularly to its employees and discharge other liabilities ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir. The State Governments have paid their share of grant to the University.

(b) Does not arise.

Recording of Judgements in Gurmukhi

5232. SHRI SHRI CHAND GOYAL : Will